BENCH-I



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P No. 258/KB/2017 C.P No. 1095/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M

Name of the Company Under Section		Busetty Ram Mohan Rao &Anr (Busetty Jewellers Pvt. Ltd. & Ors) -Vs- Registrar of Companies, West Bengal 560 (6)		



S.No.33 – T.P.No.258/KB/2017 CP No.1095/2016 – Busetty Ram Mohan Rao & Anr. (Busetty Jewellers Pvt. Ltd. & Ors. Vs. ROC, WB.

ORDER

No one appeared.

Report from Registrar of Companies West Bengal not yet received.

Reminder be issued to ROC to submit report.

Listed on 6th November 2017.

(Jinán K.R.) Member (J)

(Vijai Pratap Singh) Member (J)